



**No.DJA.I/550/1993**

**High Court of Karnataka,  
Bengaluru,  
Dated:29.09.2020.**

**NOTIFICATION**

In view of the Resolution dated 16.09.2020 of the Hon'ble Full Court, the Dasara Vacation for the calendar year 2020 for the Bengaluru City Civil Court, Civil Courts, Courts of Small Causes and Family Courts in the State, shall be from Tuesday, the 27<sup>th</sup> October 2020 to Thursday, the 29<sup>th</sup> October, 2020 (bdi) instead of Monday, the 19<sup>th</sup> October 2020 to Saturday, the 24<sup>th</sup> October 2020 (bdi), as notified.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE,**

**Sd/-  
(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL**

**Copy for information and necessary action to:-**

1. The Prl. City Civil & Sessions Judge, Bengaluru City, Bengaluru.
2. The Chief Judge, Court of Small Causes, Bengaluru.
3. All the Prl. District & Sessions Judges in the State.
4. The Prl. Judge, Family Court, Bengaluru and all the Judges of Family Courts in the State.
5. All the Presiding Officers of Industrial Tribunals and Labour Courts in the State.
6. The Central Project Co-ordinator, High Court of Karnataka, with a request to web host the above Notification under the High Court Website.
7. Notification file.
8. Office Copy.

With a request to circulate the same amongst all the Judicial Officers coming under their Unit.